

Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning officer
For election to Bihar Legislative Assembly (name of the House)

I **SWARNA SINGH** ~~**son/daughter~~/wife

Of **SUJIT KUMAR** Aged 50

Years, resident of VILLAGE – RAJWA, POST + PS – BIRAUL, DISTRICT – DARBHANGA, BIHAR, PIN - 847203
(mention Full postal address), a candidate at the above election, do hereby solemnly affirm and state on oath as under:-
(**strike out whichever is not applicable)

(1) I am a candidate set up by BHARTIYA JANTA PARTY PARTY (Previously VIKASSHEEL INSAAN PARTY)

~~/ am contesting as an Independent candidate.~~

(2) Details of Permanent Account Number (PAN) and status of filing of Income tax return:

Sl. No.	Names	PAN	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return(in Rupees) for the last five Financial Years completed (as on 31st March)	
1.	Swarna Singh(Self)	AUXPS2051C	2022-23	(i)	Not Yet Filed (2022-23)
				(ii)	Rs. 28,34,670 (2021-22)
				(iii)	Rs. 22,64,380 (2020-21)
				(iv)	Rs. 1934130 (2019-20)
				(v)	Rs. 1827810 (2018-2019)
2.	Sujit Kumar (Spouse)	AGKPK9252A	2022-23	(i)	Not Yet Filed (2022-23)
				(ii)	Rs. 27,29,980 (2021-22)
				(iii)	Rs. 22,51,910 (2020-21)
				(iv)	Rs. 2159120 (2019-20)
				(v)	Rs. 1828390 (2018-2019)
3.	Avivardhan Singh(Dependent 1)	LYOPS1065A	2022-23	(i)	Not Yet Filed (2022-23)
				(ii)	Rs. 13080 (2021-22)
				(iii)	Rs. 1370 (2020-21)
				(iv)	Nil
				(v)	Nil
4.	Arshvardhan Singh (Dependent 2)	QLRPS5831M	Not Applicable		Nil
				(i)	
				(ii)	Nil
				(iii)	Nil
				(iv)	Nil
				(v)	Nil

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court: - NA

Sl No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL
(c)	Details of Appeal (s) / Applications(s) for revision (if any) filed against the above order(s)	NIL

(4) Cases in which I have been convicted by a court of law (other those referred to in form 26): NA

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s) Case No. and Date(s) of order(s)	NIL
(c)	Punishment imposed :	NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, date of deposit, the scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share Debentures as per the current market value in Stock Exchange in respect of listed companies and as per book in case of non-listed companies should be give.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

Sl No.	Description	Self Swarna Singh	Spouse Sujit Kumar	Dependent-1 Avivardhan Singh	Dependent-2 Arshvardhan Singh	Dependent-3 NIL
(i)	Cash in hand	RS. 1,02,000/-	RS. 1,52,000/-	RS. 15,000/-	RS. 13,000/-	NIL
(ii)	Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and cooperative societies and the amount in each such deposit	ANNEXURE - I RS. 69,39,394.31/-	ANNEXURE - II RS. 59,82,605.92/-	ANNEXURE - III RS. 10,78,810.13/-	ANNEXURE - IV RS. 22,09,679.24/-	NIL

(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/Mutual Funds and others and then amount.	RS. 67,63,442.80/-	RS. 0	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Saving Insurance Policies and investment in any Financial instruments in Post office or Insurance Company and the amount	ANNEXURE – V RS. 2,11,812/-	ANNEXURE – VI RS. 1,32,076/-	ANNEXURE – VII RS. 2,38,368/-	ANNEXURE – VIII RS. 1,50,000/-	NIL
(V)	Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.	NIL	RS. 3,50,000/-	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (Details of Make, registration number, Etc. year of purchase and amount)	ANNEXURE – IX RS. 25,60,148/-	NIL	NIL	NIL	NIL
(vii)	Jewellery, bullion and valuable thing(s) (give details of weight and value)	ANNEXURE – X RS. 26,31,500	ANNEXURE – XI RS. 27,260/-	NIL	NIL	NIL
(viii)	Any others assets such as value of claims/interest	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	RS. 1,92,08,297.11	RS. 66,43,941.92	RS. 13,32,178.13/-	RS. 23,72,679.24	NIL

B. Details of Immovable assets:

(Note:

1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format)

Sl. No.	Description	Self Swarna singh	Spouse Sujit Kumar	Dependent-1 Avivardhan Singh	Dependent-2 Arshvardhan Singh	Dependent-3 NIL
(i)	Agricultural Land Location(s) Survey number(s)	ANNEXURE – XII	ANNEXURE – XIII	NIL	NIL	NIL
	Area (total measurement in acres)	ANNEXURE – XII	ANNEXURE – XIII	NIL	NIL	NIL
	Whether inherited property (Yes or No)	ANNEXURE – XII	ANNEXURE – XIII	NIL	NIL	NIL
	Date of purchase in case of self – acquired property	ANNEXURE – XII	ANNEXURE – XIII	NIL	NIL	NIL
	Cost of Land(in case of purchase) at the time of purchase	ANNEXURE – XII	ANNEXURE – XIII	NIL	NIL	NIL
	Any Investment on the land by way of developme Not applicable nt, construction etc.	ANNEXURE – XII	ANNEXURE – XIII	NIL	NIL	NIL
	Approximate Current market value	Rs. 37,10,000/-	Rs. 21,63,938/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NIL	ANNEXURE - XIV	NIL	NIL	NIL
	Area (total measurement in sq. ft.)	NIL	ANNEXURE – XIV	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	ANNEXURE – XIV	NIL	NIL	NIL
	Date of purchase in case of self – acquired property	NIL	ANNEXURE - XIV	NIL	NIL	NIL

	Cost of Land(in case of purchase) at the time of purchase	NIL	ANNEXURE - XIV	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	ANNEXURE - XIV	NIL	NIL	NIL
	Approximate Current market value	NIL	Rs. 7,69,550/-	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments) – Location(s) -Survey number(s)	ANNEXURE - XV	NIL	NIL	NIL	NIL
	Area (total measurement in sq. ft.)	ANNEXURE – XV	NIL	NIL	NIL	NIL
	Built-up Area (total measurement in sq. ft.)	ANNEXURE - XV	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	ANNEXURE - XV	NIL	NIL	NIL	NIL
	Date of purchase in case of self – acquired property	ANNEXURE - XV	NIL	NIL	NIL	NIL
	Cost of Land(in case of purchase) at the time of purchase	ANNEXURE - XV	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	ANNEXURE – XV	NIL	NIL	NIL	NIL
	Approximate Current market value	RS. 2,50,00,000/-	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments): -Location(s)	NIL	ANNEXURE - XVII(A) & XVI(B)	NIL	NIL	NIL

	-Survey number(s)					
	Area (total measurement in sq. ft.)	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Date of purchase in case of self – acquired property	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Approximate Current market value	NIL	RS. 74,25,000	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of current market value of (i) to (v) above	RS. 2,87,10,000.00	RS. 1,03,58,488.00	NIL	NIL	NIL

(6) I give herein below the details of liabilities/dues to public financial institutions and government: -

(Note: Please give separate details of name of bank, institution, entity or individual and amount before each item)

Sl. No.	Description	Swarna Singh (Self)	Sujit Kumar (Spouse)	Avivardhan Singh (Dependent-1)	Arshvardhan Singh (Dependent-2)	Dependent-3
(i)	Loan or dues to Bank/Financial Institution (s) Name of Bank or Financial Institution, Amount outstanding, Nature of loan	State Bank of India, Bihar Vidhan Mandal, Branch, Patna Vehicle Loan 15,00,000/-	NIL	NIL	NIL	NIL
	Loan or dues to any other individuals/entity other than mentioned above. Name(s), Amount outstanding, nature of loan	NIL	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	15,00,000/-	NIL	NIL	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with Government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with Government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL

	Income Tax dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax dues	NIL	NIL	NIL	NIL	NIL
	Service Tax dues	NIL	NIL	NIL	NIL	NIL
	Municipal/Property tax dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Government dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation;

- (a) Self (Swarna Singh) – Self Employed
 (b) Spouse (Sujit Kumar) – Central Government Servant (Indian Revenue Service)

(8) My educational qualification is as under:

B.A. (Hons.) in Political Science from A.N. College, Magadh University in 1996.

(Give details of highest School / University education mentioning the full form of the certificate/diploma/degree course, name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate		Sh./Smt./Kum- Swarna Singh			
2.	Full postal address		VILL – RAJWA, POST + P.S – BIRAUL, DISTRICT – DARBHANGA, BIHAR, PIN – 847203.			
3.	Number and name of the constituency and state		79, GAURA BAURAM, BIHAR			
4.	Name of the political party which set up the candidate (otherwise write 'Independent')		BHARTIYA JANTA PARTY			
5.	(a) Name of cases in which conviction order passed (other than those referred to in Form 26) (b) Total number of Pending cases where the courts (s) have taken cognizance		NIL			
6.		PAN of	Year for which last Income Tax Return filed	Total Income Shown		
	(a) Candidate	AUXPS2051C	2021-2022	RS. 28,34,670		
	(b) Spouse	AGKPK9252A	2021-2022	RS. 27,29,980		
	(c) Dependent 1	LYOPS1065A	2021-2022	NIL		
	(d) Dependent 2	QLRPS5831M	2021-2022	NIL		
7.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
A.	Moveable Assets (Total value)	RS. 1,92,08,297.11	RS. 66,43,941.92	RS. 13,32,178.13/-	RS. 23,72,679.24	NIL

B.		Immovable Assets				
	(i)	Purchase price of self-acquired immovable property	Rs. 26,27,000/-	Rs. 38,04,438/-	NIL	NIL
	(ii)	Development/construct ion cost of immovable property after purchase (if applicable)	NIL	NIL	NIL	NIL
		Approximate current Market price –				
	(a)	Self-acquired assets (Total Value)	Rs. 37,10,000/-	Rs. 55,00,000/-	NIL	NIL
	(b)	Inherited assets (Total Value)	Rs. 2,50,00,000/-	RS. 48,58,488/-	NIL	NIL
8.		Liabilities				
	(i)	Government dues (Total)	NIL	NIL	NIL	NIL
	(ii)	Loans from Bank, Financial Institutions and others (Total)	Rs. 15,00,000/-	RS. 3,50,000/-	NIL	NIL
9.	Highest educational qualification: B.A. (Hons.) in Political Science from A.N. College, Magadh University in 1996. (Give details of highest School / University education mentioning the full form of the certificate/diploma/ degree course, name of the School/ College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed there from. I further declare that: -

- there is no case of conviction or pending case against me other than those mentioned in items 5 and 6 of Part A and B above;
- I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 7 and 8 of Part A and item 8, 9 and 10 of Part B above.

Verified at Biraul Darbhanga this the Thirty-One day of March 2023.

Swarna Singh
DEPONENT

Note: -

- Affidavit should be filed latest by 3.00 PM on the last day of filing nominations.
- Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
- The affidavit should be either typed or written legibly and neatly.

ANNEXURE – I

Swarna Singh (Self):

Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit

Relation Type	Name	Bank/Company Name	Deposit Details	Account Details
Self	Swarna Singh	ICICI Bank, Gomtinagar, Lucknow Branch	Deposit Type: Fixed Deposit Deposit Date: 29/03/2023	Account Type: Individual Amount: ₹ 2,83,872.52
Self	Swarna Singh	Corporation Bank (Now merged with Union Bank of India), Lodhi Complex, New Delhi Branch	Deposit Type: Saving Deposit Date: 29/03/2023	Account Type: Individual Amount: ₹ 2,57,272.79
Self	Swarna Singh	State Bank of India, Lodhi Institutional Area, New Delhi, Branch	Deposit Type: Saving Deposit Date: 29/03/2023	Account Type: Individual Amount: ₹ 2,99,560.00
Self	Swarna Singh	ICICI Bank, Gomtinagar, Lucknow, Branch	Deposit Type: Saving Deposit Date: 12/10/2020	Account Type: Individual Amount: ₹ 11,97,891.31
Self	Swarna Singh	State Bank of India, Bihar vidhan Mandal Branch, Patna	Deposit Type: savings Deposit Deposit Date: 25-03-2023	Account Type: Joint with mother-in-law Amount: ₹ 48,54,060.25
Self	Swarna Singh	Allahabad Bank, Budh Marg, Patna, Branch	Deposit type: Saving Deposit Date: 31-03-2023	Account Type: Joint with mother-in-law Amount: ₹ 46,738.00
Total				₹ 69,39,394.31

ANNEXURE – II

Sujit Kumar (Spouse):

Spouse 1	Sujit Kumar	Corporation Bank (Now merged with Union Bank of India), Lodhi Complex, New Delhi, Branch	Deposit Type: Deposit Date:	Saving 31-03-2023	Account Type: Amount:	Individual ₹ 62,401.00
Spouse 1	Sujit Kumar	State Bank of India, Lodhi Institutional Area, New Delhi, Branch	Deposit Type: Deposit Date:	Saving 29-03-2023	Account Type: Amount:	Individual ₹ 6,66,914.00
Spouse 1	Sujit Kumar	State Bank of India, Lodhi Institutional Area, New Delhi, Branch	Deposit Type: Deposit Date:	Other (PPF) 29-03-2023	Account Type: Amount:	Individual ₹ 8,64,392.90
Spouse 1	Sujit Kumar	HDFC Bank (Lodhi Institutional Area, New Delhi)	Deposit Type: Deposit Date:	Saving 29-03-23	Account Type: Amount:	Individual ₹ 3,10,000.00
Spouse 1	Sujit Kumar	Government of India (Income Tax Department)	Deposit Type: Deposit Date:	GPF 03-05-2023	Account Type: Amount:	Individual ₹ 40,78,898.00
Total					₹ 5982605.92	

ANNEXURE – III

Avivardhan Singh (Dependent - 1):

Dependent]	Avivardhan Singh	Corporation Bank (Now merged with Union Bank of India), Lodhi Complex, New Delhi, Branch	Deposit Type: Deposit Date:	Saving 29-03-2023	Account Type: Amount:	Individual ₹ 68,810.13
Dependent]	Avivardhan Singh	ICICI Bank, OP Jindal University Branch	Deposit Type: Deposit Date:	Saving 29-03-2023	Account Type: Amount:	Individual ₹ 10,10,000.00
Total					₹ 10,78,810.13	

ANNEXURE – IV

Arshvardhan Singh (Dependent - 2):

Dependent2	Arshvardhan Singh	Corporation Bank (Now merged with Union Bank of India), Lodhi Complex, New Delhi, Branch	Deposit Type: Deposit Date:	Saving 29-03-2023	Account Type: Amount:	Individual ₹ 22,09,679.24
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ANNEXURE - V

Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial instruments in Post office or Insurance Company

Swarna Singh (Self):

Relation Type	Name	Bank/Company Name	Deposit Details	Account Details
Self	Swarna Singh	Life Insurance Corporation of India	Deposit Type: Insurance Policies	Account Type: Individual Amount: ₹ 194848.00
Self	Swarna Singh	Religare Health Insurance	Deposit Type: Insurance Policies	Account Type: Joint with Avivardhan Singh, Arshvardhan Singh Amount: ₹ 16964.00
Total				211812.00

ANNEXURE – VI

Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial instruments in Post office or Insurance Company

Sujit Kumar (Spouse):

Spouse	Sujit Kumar	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type:	Individual
					Amount:	₹ 84876.00
Spouse	Sujit Kumar	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type:	Joint with Swarna Singh
					Amount:	₹ 47200.00
Total					132076/-	

ANNEXURE – VII

Avivardhan Singh (Dependent - 1):

Dependent 1	Avivardhan Singh	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type:	Individual
					Amount:	₹ 88368.00
Dependent 1	Avivardhan Singh	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type:	Individual
					Amount:	₹ 150000.00
Total					238368/-	

ANNEXURE - VIII

Arshvardhan Singh (Dependent - 2)

Dependent2	Arshvardhan Singh	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type:	Individual
					Amount:	₹ 150000.00

ANNEXURE - IX

Motor Vehicles/Aircrafts/Yachts/Ships (Details of Make, registration number. etc.
year of purchase and amount)

Swarna Singh (Self):

Relation Type	Name	Vehicle Details	Amount Details
Self	Swarna Singh	Vehicle Type: Two Wheeler Make: Honda Activa 3G Registration No.: UP14CZ3586 Year of Purchase: 2016	₹ 25000.00
Self	Swarna Singh	Vehicle Type: Car (Hatchback) Make: Datsun Redi Go Registration No.: DL2CAZ2016 Year of Purchase: 2018	₹ 158000.00
Self	Swarna Singh	Vehicle Type: Motar Car Make: Safari XZ+ Registration No.: BR01PM1226 Year of Purchase: 2021	₹ 23,77,148.00
Total			₹ 25,60,148.00

ANNEXURE - X

Jewellery, bullion and valuable thing(s) (give details of weight and value)

Swarna Singh (Self):

Relation Type	Name	Valuable thing Details	Amount Details
Self	Swarna Singh	Valuable Things Type: Gold weight: 450 gm. + 50gm + 10gm = 510gm	₹ 23,40,000.00 + 2,00,000.00 + 60,000.00 = 26,00,000.00
Self	Swarna Singh	Valuable Things Type: Silver weight: 500 gm.	₹ 31,500.00
Total			26,31,500.00

ANNEXURE – XI

Jewellery, bullion and valuable thing(s) (give details of weight and value)

Sujit Kumar (Spouse) :

Spouse 1	Sujit Kumar	Valuable Things Type:	Gold	₹ 26000.00
		weight:	5 gm.	
Spouse 1	Sujit Kumar	Valuable Things Type:	Silver	₹ 1260.00
		weight:	20 gm.	
Total				27260/-

ANNEXURE - XII**Swarna Singh (Self)****1. Agricultural Land**

Location	Survey No.	Area (Total measurement in acres)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of Land(In case of purchase)(In Rs.) at the time of purchase	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Parsarma,Thana No.314,Jamalpur, GauraBauram, Darbhanga, Bihar	Khata:215 Plot No.: 1176/3004	0.132 acre	No	27-05-2022	Rs. 3,27,000/-	NIL	Rs. 3,85,000/-
Parsarma, Thana No.314,Jamalpur, GauraBauram, Darbhanga, Bihar	749(old) 1175(new)	0.06 acre	No	24.1.2019	Rs. 9,00,000/-	NIL	Rs. 13,00,000/-
Parsarma, Thana No.314, Jamalpur, GauraBauram, Darbhanga, Bihar	749(old), 1175(new)	0.24 acre	No	14.12.2018	Rs. 7,00,000/-	NIL	Rs. 11,00,000/-
Parsarma, Thana No.314, Jamalpur, GauraBauram, Darbhanga, Bihar	749(old), 1175(new))	0.24 acre	No	14.12.2018	Rs. 7,00,000/-	NIL	Rs. 11 ,00,000/-
Total					Rs. 26,27,000/-	NIL	Rs. 37,10,000/-

ANNEXURE - XIII

Sujit Kumar (Spouse)

1. Agricultural Land

Location	Survey No.	Area (Total measurement in acres)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of Land(In case of purchase)(In Rs.) at the time of purchase	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Mauja - Kumhraul Bela Alias Supaul Thana no. 317, Anchal - Biraul, Dist - Darbhanga	Khata no. - 1366 Khesra no. - 7231, 7232, 7233, 7249, 6506, 5417, 7225, 7328, 3931	2acre 37dismil(2bigha 9katha 8kanwa)	Yes	Not applicable	Not applicable	NIL	Rs. 78,50,000/-
Mauja - Kumhraul Bela Alias Supaul Thana no. 317, Anchal - Biraul, Dist - Darbhanga	Khata no. - 174 Khesra no. - 6697	0.01acre (5dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 34,000/-
Mauja - Kumhraul Bela Alias Supaul Thana no. 317, Anchal - Biraul, Dist - Darbhanga	Khata no. - 1802 Khesra no. - 4057	0.14acre (3katha 4dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 48,100/-
Mauja - Kumhraul Bela Alias Supaul Thana no. 317, Anchal - Biraul, Dist - Darbhanga	Khata no. - 754 Khesra no. - 4001	0.19acre (4katha 10dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 63,000/-
Mauja - Kumhraul Bela Alias Supaul Thana no. 317, Anchal - Biraul, Dist - Darbhanga	Khata no. - 125 Khesra no. - 7562, 6689	0.06Acre (1kath 4dhur 12kanwa)	Yes	Not applicable	Not applicable	NIL	Rs, 20,000/-

Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 510 Khesra no. – 6615, 5427, 5428, 5429	0.32Acre (7katha 8dhur 8kanwa)	Yes	Not applicable	Not applicable	NIL	Rs. 1,10,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 538 Khesra no. – 6597, 4023, 6536, 5462, 5422, 5423	0.68Acre (15katha 3dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 2,34,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 295 Khesra no. – 7015	0.33Acre (7katha 14dhur 12kanwa)	Yes	Not applicable	Not applicable	NIL	Rs. 1,10,900/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 307 Khesra no. – 685B, 6614	0.21Acre (5katha)	Yes	Not applicable	Not applicable	NIL	Rs. 70,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 608 Khesra no. – 7285, 7286, 7559	0.62Acre (14katha 7dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 2,05,300/-
Total		4.83Acre	Total				Rs. 86,55,750/-
Interest in inherited property being 1/4 th of total property as shared with two other siblings and widowed mother.		1.2075Acre					Rs. 21,63,938/-

ANNEXURE - XIV

Sujit Kumar (Spouse) :

2. Non-Agricultural Land

Location	Survey No.	Area measurement (Total in acres)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of Land(In case of purchase)(In Rs.) at the time of purchase	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Mauja – Hati thana no. 297 Anchal Biraul Dist- Darbhanga	Khata no. – 369 Khesra no. – 35/4, 37	0.24Acre (6katha)	Yes	Not applicable	Not applicable	Yes Construction cost Rs. 2,75,000/-	Rs. 28,00,200/- + 2,75,000/- = 30,78,200/-
Interest in inherited property being 1/4 th of total property as shared with two other siblings and widowed mother.		0.06Acre					Rs. 7,69,550/-

ANNEXURE – XV

Swarna Singh (Self):

3. Commercial Buildings (including apartments)

[illegible]

ANNEXURE – XVI (A)

Sujit Kumar (Spouse):

Inherited Residential Property:

Location	Survey No.	Area (Total measurement in acres)	Built-up Area (Total measurement in sq. ft.)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of property (In case of purchase)	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
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ANNEXURE – XVI (B)

Sujit Kumar (Spouse):

4. Residential Buildings (including apartments)

Location	Survey No.	Area (Total measurement in acres)	Built-up Area (Total measurement in sq. ft.)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of property (in case of purchase)	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Flat No. 02, Ground Floor, Tower- Bhabha, GrihaPravesh, Plot No. GH03A, Sector-77, Noida, Uttar Pradesh	Not Applicable	Not Applicable	1971 sq.ft.	No	24.11.2017	Rs. 38,04,438/-	Not applicable	Rs. 55,00,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 510 Khesra no. – 6827, 6828	0.15Acre (3katha 9dhur)	2380 sq.ft.	Yes	Not applicable	Not applicable	Not applicable	Rs 19,00,000(land value) + 10,00,000/- (building value) = 29,00,000/-
FLAT NO – 103, FIRST FLOOR, MAUJI RAJKAMAL PALACE, MAUJA DHANAUT MOHALLA. RAMJAIPAL NAGAR, PATNA-801503	SURVEY THANA NO. 20, TAUZI NO. 5224, KHATA NO. 677 & 671, PART OF CADESTRAL SURVEY PLOT NO. 708 & 709	Not applicable	1410 sq. ft.	Yes	Not applicable	Not applicable	Not applicable	48,00,000/-
Interest in inherited property being 1/4 th of total property as shared with two other siblings and widowed mother.		0.0375Acre						Rs. 19,25,000/-